

Constitution and, therefore, prison administration is primarily the responsibility of the State Governments. However, Government of India has issued a specific advisory on 15th June, 2011 to States/UTs regarding educational programme with Indira Gandhi National Open University (IGNOU) for the prison inmates.

Pending scheme under BSUP and IHSDP in Madhya Pradesh

1648. SHRI RAGHUNANDAN SHARMA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) by when the pending scheme of Indore and Jabalpur under Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) plan will be completed; and

(b) if so, the details thereof?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION CULTURE (KUMARI SELJA): (a) and (b) No scheme or project pertaining to Indore or Jabalpur is pending for sanction at the Central Government level. 3 projects have been sanctioned for Indore involving 8017 dwelling units for the urban poor with project cost of Rs. 156.27 crore and 4 projects, for Jabalpur involving 8500 dwelling units with project cost of Rs. 87.53 crores under Basic Services to the Urban Poor component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM). The projects are implemented by agencies of the Government of Madhya Pradesh. The completion of the projects depends on the schedule of the respective agencies. However, the Central Government has advised all State Governments to complete the projects sanctioned by the end of the Mission period.

Earthquake engineering code by BIS

1649. DR. K.P. RAMALINGAM: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Bureau of Indian Standards (BIS) has laid out earthquake engineering codes for various structures and Housing and Urban Development Corporation have published guidelines on quake safe construction;

(b) if so, whether Government has constituted any *ad-hoc* body to ensure that those guidelines and engineering codes have been followed by new structures in the country; and

(c) if so, the details thereof?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION CULTURE (KUMARI SELJA): (a) Yes, Sir, Bureau of Indian Standards (BIS) has published various standards/codes